## HIGH COURT OF SIKKIM GANGTOK

No.: .08./HCS

Date: 39/04/2024

## $\underline{C}-\underline{I}-\underline{R}-\underline{C}-\underline{U}-\underline{L}-\underline{A}-\underline{R}$

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to order attachment of the two(02) new Bolero Neo vehicles procured in the High Court as follows:-

Sl.No.		Officers to whom vehicle is attached
01.	Bolero Neo N10(Napoli Black)	Deputy
	(Chassis No.	Registrar(Judicial) &
	MA1NA2XZXR6B63917)	Assistant
		Registrar(Establishment)
02.	Bolero Neo N10(Rocky Beige)	Deputy
	(Chassis No.	Registrar(Accounts) &
	MA1NA2XZXR6A71832	Accounts Officer
	(SK-01-G-4098)	

By Order,

sd/-(Prajwal Khatiwada) Registrar General